

Annexure – 1

Name of the corporate debtor: AJS IMPEX PRIVATE LIMITED; Date of commencement of Liquidation: 30-04-2024; List of creditors as on: 23-07-2024

List of secured Financial Creditors

(Amount in ₹)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by Guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	Punjab National Bank	NA	10 May 2024	31,76,98,414	28,77,54,758	SFC	28,77,54,758	No	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets, immovable	28,77,54,758	6.90%	-	-	2,99,43,655	-	NA
2	CFM Asset Reconstruction Private Limited	U67100GJ2015PTC083994	27 May 2024	1,67,15,180	1,66,70,828	SFC	1,66,70,828	No	Properties	-	0.40%	-	-	44,352	-	NA
3	Union bank of India	NA	25 May 2024	1,70,67,29,115	1,70,67,29,115	SFC	1,70,67,29,115	Yes	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets, immovable	1,70,67,29,115	40.95%	-	-	-	-0	NA
4	Aditya Birla Housing Finance Limited	U65922GJ2009PLC083779	23 May 2024	5,62,46,571	5,57,55,255	SFC	5,57,55,255	No	Properties	-	1.34%	-	-	4,91,316	-	NA
5	South Indian Bank	L65191KL1929PLC001017	30 May 2024	13,20,36,281	13,20,36,281	SFC	13,20,36,281	Yes	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets, immovable	13,20,36,281	3.17%	-	-	-	-	NA
6	State Bank Of India	NA	07 May 2024	36,78,52,214	33,36,72,138	SFC	33,36,72,138	Yes	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets, immovable	33,36,72,138	8.01%	-	-	3,41,80,076	-	NA
7	Bank Of Maharashtra	U99999MH1935PTC002399	24 May 2024	19,40,99,974	19,40,99,974	SFC	19,40,99,974	Yes	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets, immovable	19,40,99,974	4.66%	-	-	-	-	NA

8	India Overseas Bank	NA	15 June 2024	53,70,95,239	53,03,38,867	SFC	53,03,38,867	NA	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets,	53,03,38,867	12.73%	-	-	67,56,372	-	NA
9	Central Bank of India	U99999MH1911PTC000337	09 July 2024	32,13,41,234	29,96,53,533	SFC	29,96,53,533	No	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets,	29,96,53,533	7.19%	-	-	2,16,87,701	-	NA
10	Bank of India	U99999MH1906PLC000243	NA	48,66,07,200	47,34,61,576	SFC	47,34,61,576	NA	First part passu charge by way of Hypothication on the borrowers entire stock, receivables and current assets,	47,34,61,576	11.36%	-	-	1,31,45,624	-	NA
11	JC Flowers Asset Reconstruction Private Limited	U74999MH2015PTC264081	NA	6,04,93,747	6,01,86,372	SFC	6,01,86,372	NA	Immovable Properties consisting of	-	1.44%	-	-	3,07,375	-	NA
Total				4,19,69,15,169	4,09,03,58,698		4,09,03,58,698			3,95,77,46,243	98.14%	-	-	10,65,56,471	-0	